	2	3	4	5	6	7
1	03	32.90	00	0.00	00	0.00
Pref. Sh.		5412.84	32	993.68	17	258.55
FCDs	77	2356.25	15	2182.11	03	221.55
PCDs	30		14	480.60	07	405.79
NCDs	22	1222.34		2085.56	10	5400.00
Bonds	00	0.00	06	231.65	02	70.75
Others	03	513.95	02	angen a se angena an an angena an an angena ang angena ang angena ang angena ang angena ang angena ang angena a	887	14275.98
Total	1735	27632.48	1738	20803.64	and a second sec	· · · · · · · · · · · · · · · · · · ·

Note :

C.C.Ps-Cumulative Convertible Preference Shares

Pref. Sh- Preference Shares

(b) Primary market activity in terms of raising of capital by companies is influenced by performance of secondary market, performance of real sector, investment plans of companies etc.

(c) In order to encourage investment in the capital market, the following steps have been taken by Government.

- (1) Dividend in the hands of shareholders is now exempted from income tax;
- (2) To encourage investment, the iimit of investment under section 88 of the Income Tax Act is increased from Rs. 60,000 to Rs. 70,000 where investment is made in approved debentures or equity shares of public companies engaged in the area of new infrastructure facility or in the power sector. Investments in mutual funds which, in turn, invest in the above debt instruments would also be eligible for the rebate.
- (3) Long term capital gains is exempted from tax if net consideration received or accruing from the transfer of the capital asset is invested in specified assets for three years or alternatively, if the entire capital gains are invested in specific assets for seven years.
- (4) Enactment of the Depository Legislation and setting up of the depository to start scripless trading in the secondary market; and
- (5) Reduction in the minimum application size to Rs. 2000 from Rs. 5000 to encourage small investors to subscribe to new issues.

MMTC Projectrs in Orissa

1710. SHRI K.P. SINGH DEO : Will the Minister of COMMERCE be pleased to state :

F.C.Ds. - Fully Convertible Debentures

P.C.Ds- Partly Convertible Debentures

N.C.Ds- Non-Convertible Debentures.

(a) whether Minerals and Metals Trading Corporation has any proposal to launch three major projects in Orissa;

(b) if so, the details of these projects;

(c) whether the Government propose to start those projects during the Ninth Plan; and

(d) if so, the location, the estimate cost and the employment generation potentiality of those projects;

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : (a) and (b) MMTC is the major promoter in Neelachal Ispat Nigam Limited which is setting up 1.1 million tonnes per annum steel wire rods, steel billets and pig iron plant at Kalinganagar in Jaipur District of Orissa. The other promoters participating in the project are Govt. of Orissa, MECON and some foreign investors. MMTC also propose to take up an equity for setting up a plant for manufacture of Blast Furnace grade metallurgical coke with an installed capacity of 8.82 lakh tonnes per annum at Kalinganagar, Jaipur District of Orissa in the same complex as NINL. The third major project for which feasibility studies were conducted by MMTC relates to conversion of present fair weather port at Gopalpur to deep draft all weather port. This project is now being pursued by the Government of Orissa and MMTC has no further role in it.

(c) Both NINL and KMCL project are scheduled to start production by 2000-2001.

(b) The details are as under :-

、,		NINL	KMCI	
(i)	Location	Kalinganagar	Kalinganagar	
(ii)	Capital outlay	Rs. 1510 crores	Rs. 480 crores	
(111)	Employment	Around 1700	Around 350	

(iii) Employment Around 1700 Accurate generation potentiality